

High Court of Sikkim

Record of proceedings

Review Pet. (C) No.02 of 2018

In Re : Discharge of Effluents by Pharma Companies Situated at Singtam

Date : 06-08-2018

CORAM :

**THE HON'BLE ACTING CHIEF JUSTICE
MRS. JUSTICE MEENAKSHI MADAN RAI
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Petitioner (s)

M/s. Pristine Life Science

Mr. D. Sreenivasan, Advocate.
Mr. A. Thameem Mohideen, Advocate.
Mr. Thupden Youngda, Advocate.

For Respondent (s)

ORDER

Rai, ACJ

Learned Counsel for the Petitioner/Applicant submits that he seeks to withdraw the Review Petition with liberty to file afresh.

Considered and allowed.

Consequently, Review Petition is disposed of as withdrawn, with liberty to file afresh.

Judge
06-08-2018

Acting Chief Justice
06-08-2018

Index : Yes/No

Internet : Yes/No